SUYRABALAJI STEELS PVT LTD., LIST OF STAKEHOLDERS

AS ON 18TH MAY 2021

S.NO	NAME OF CREDITOS	ADDRESS	AMOUNT CLIAMED BY THE CREDITOR IN RS. CRORE)	AS PER COMPANY RECORDS AVAILABLE TO US AS ON 31-03-2016	AMOUNT ADMITED IN RS CRORE IN LIQUIDATION	REJECTED IN RS CRORE IN LIQUIDATION	SECURITY INTEREST, IF ANY,IN RESEPCT OF SUCH CLAIM	Comments of the Interim Resolution Professional
1	STATE BANK OF INDIA,STRESSED ASSETS MANAGEMENT BRNACH	RAJA PLAZA,FIRST FLOOR NO.1112,AVINASHI ROAD,COIMBATORE 641037	26,69,84,025.64	17,62,31,675.00	26,69,84,025.64		As per Annexure-1	admitted
			1,87,66,549.74	1,49,09,859.44	1,87,66,549.74			admitted
			21,66,37,287.11	13,46,21,725.55	21,66,37,287.11			admitted
			1,12,58,837.21		1,12,58,837.21			admitted
			51,36,46,699.70	32,57,63,259.99	51,36,46,699.70			
2	LIMITED	180-183,190&191 OPG NAGAR PERIYABULAPURAM,G UMMIDIPOONDI 601201	84,56,464.00	48,81,577.00	48,81,577.00	35,74,887.00	No Security	Interest calculation yet to negotiated
3	ALLOYS PVT LTD	447,12TH CROSS WOC MAHALAKSHMI PURAM, BANGALORE 560086	15,92,397.00	15,92,397.00	15,92,397.00		No Security	Fully admitted
4		6 ASHAPURA COMPLEX GANDHIGRAMAM SOUTH,KARUR 4	4,33,440.00	4,32,759.00	4,32,759.00	681.00	No Security	As per invoice provided by the OC

5	AGNI MINERALSS	6 ASHAPURA COMPLEX GANDHIGRAMAM SOUTH,KARUR 4	5,79,600.00	5,79,600.00	5,79,600.00		No Security	Fully admitted
6	SIPCOT	PROJECT OFFICE, SIPCOT PUDUKOTTAI		Dues not recognized in the books	3,25,257		No Security	First Form B received on 16.11.2017 and Rejected- Not submitted as per IBC norms informed - OC resubmitted Form B dated 7.12.2017 received on 9.12.2017 - CLAIM RECEIVED AFTER DUE DATE BUT BEFORE RESOLUTION PLAN Admitted
7	Jai Rama Raghavaa	59/A Kamaraj Nagar,Manali Express Road, Ernvoor, Chennai 600 057	75,47,288.00	17,35,175.00		75,47,288	No Security	rejected as the supporting document not submitted sufficiently
8	Sree Vari Iron Steels	183/6L T.H.Road, Tondiarpet,Chennai 600081	12,61,707.00	12,61,707.00		12,61,707	No Security	rejected as the supporting document not submitted sufficiently
9	Harrisam Enterprise	124 Vallam"A"Village Sriperumbadur Taluk - 602 105 Kanchipuram District	54,00,000.00	31,91,248.00		54,00,000	No Security	rejected as the supporting document not submitted sufficiently

10	Deputy Commissioner of Income Tax	Corporate Circle -1 63, Race Course Road,Coimbatore 641 018 coimbatore.dcit.c1@i ncometax.gov.in	3,40,39,079.00	68,61,148.00	3,40,39,079.00	No Security	The last date of receipt of Claim form is 11.07.2018 but the claim form received on 05.04.2019 informed through e mail dated
							12.08.2019 that the claim form is rejected and directed to obtain AA order to admit the claim
11	Office of the Assistant Commissioner of GST & Central Excise	ponnagar, Medical College Road, Tanjavur 613007 e- mail tnjcex3004@gmail.co m Phone 04362232508		Dues not recognized in the books	4,07,697.00	No Security	The last date of receipt of Claim form is 11.07.2018 but the claim form received on 28.08.2019 informed through e mail and registered post dated 31.08.2019 that the claim form is rejected and directed to obtain AA order to admit the claim. The Liquidator has been served a copy of the application of the appeal against rejection

12	Employees'	P.B.588 Sree Complex,	1,24,512.00	2,54,262.00	1,24,512	No Security	
	Provident Fund Organisation, Regional Office Trichy	"D: Block, No.18 Madurai Road, Trichy - 620008 . E-Mail ro.trichy @epfindia .gov.in					The last date of receipt of Claim form is 11.07.2018 but the claim form received on 30.01.2020 informed through e mail and registered post dated 09.05.2021 that the claim form is rejected and directed to obtain AA order to admit the claim. The Liquidator has been served a copy of the application of the
13	The Assistant Commissioner(ST) Pudukottai - I Assessment Circle, Pudukottai	Office of the Assistant commissioner (ST) Pudukotti -I Assessment Circle Pudukottai		Dues not recognized in the books	14,31,27,996.00	No Security	The last date of receipt of Claim form is 11.07.2018 but the claim form received on 18.12.2019 informed through e mail and registered post dated 14.08.2020 that the claim form is rejected and directed to obtain AA order to admit the claim. Moreover the debt is not crystallized

14		Old No.4/125 A New No.5A/205 Caldwell Colony, 2nd Street, Thoothukudi 628008	71,79,427.00	23,09,512.00		71,79,427.00	No Security	The last date of receipt of Claim form is 11.07.2018 but the claim form received on 23.02.2021 informed through e mail dated 09.05.2021 that the claim form is rejected and directed to obtain AA order to admit the claim
15	Pudukottai - I Assessment Circle, Pudukottai	Ts No.5893/3 Kattuputhukulam Commercial Tax Building, Pudukkottai - 1 Circle Ph 04322221908		Dues not recognized in the books		16,70,37,577.00	No Security	The last date of receipt of Claim form is 11.07.2018 but the claim form received on 18.03.2021 informed through e mail dated 09.05.2021 that the claim form is rejected already on 14.08.2020 and directed to obtain AA order to admit the claim
	TOTA	\ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \	89,11,59,140.70	24 99 62 644 00	E2 14 E0 200 70	26 07 00 951 00		
	IOTA	AL .	83,11,53,140.70	34,88,62,644.99	52,14,58,289.70	36,97,00,851.00		

S.NO		NO. OF CLAIM RECEIVED	AMOUNT CLIAMED BY THE CREDITOR IN RS. CRORE)	NO. OF CLAIMS ADMITTED	AMOUNT ADMITED IN RS CRORE IN LIQUIDATION	REJECTED IN RS CRORE IN LIQUIDATION	SECURITY INTEREST, IF ANY,IN RESEPCT OF SUCH CLAIM IN RUPEES	Comments of the Interim Resolution Professional
1	secured financial creditors	1	51,36,46,699.70	1	51,36,46,699.70			
2	Unsecured finacial creditors							
3	operational Creditors (Workmen)							
4	operational Creditors (Employees))							
5	Operational Creditors (Government Dues)	6	34,50,62,118.00	1	3,25,257	34,47,36,861		
6	operational creditors(other than workmen employees and government dues)	8	3,24,50,323.00	4	74,86,333.00	2,49,63,990.00		
7	other Stakeholders, if any (othr than financial creditors and operational creditors)							
	TOTAL	15	89,11,59,140.70	6	52,14,58,289.70	36,97,00,851.00		